

RGNIIPM, GOVERNMENT OF INDIA, NAGPUR

Joint IPR training workshops on Request

RGNIIPM is a Central Government Institute under the Ministry of Commerce & Industry is engaged in conducting training programmes related to Intellectual Property Rights (IPR's) i.e. Patents, Designs, Trademarks, GI & Copyrights. Recently, RGNIIPM received many requests from various organizations to conduct training workshops on IPR in collaboration. Hence it is proposed to conduct such programme as per request. Details are as under:-

Date of Program	Name & Duration of programme	Fees for Programme with all taxes	
		<u>In-house</u> at RGNIIPM, Nagpur	Outside Nagpur within Nagpur region
As per request OR As per requirement of RGNII PM	Workshop of around one hour session - on IPR-Patents	Fee will NOT will be charged, so that more participants will be aware about IPR & one certificate will be given to organization/ Institute i.e. organizer for conduction of programme	
	Workshop on IPR & Patent filing (Half Day)	Rs 10000 (Fees upto 100 participants) thereafter Rs 100 per participant (inclusive of writing pad, pen, high tea, certificate to each participant & to the organization)	Rs 10000 (for any number of participants and certificate will be given to participants, to the institute/organization, subject to submission of details of participants who have attended the programme)
	One Day workshop on IPR & Patentability, Patent process, forms, fee, Patent search etc.,	Rs 25000 Fees upto 25 participants thereafter Rs 1000 per participant (inclusive of bag, writing pad, pen, training material, tea, lunch, certificate)	Rs 25000 (for any number of participants, certificate will be given to participants and to the institute / organization)
	Customized program on IPR for two /three/five day at RGNIIPM, Nagpur (In house)	Fees will be @ 1000 per person per day (minimum 25 participants are required) (inclusive of bag, writing pad, pen, tea, lunch, certificate)	----

Terms & Conditions for conducting joint workshop:-

Deliverables for Host organization for joint programme:-

- The host organization's Director/Principal/Head can give request letter on letterhead to RGNIIPM with suitable dates
- If the venue of the programme will be outside RGNIIPM, then cost for all expenses during training program like cost of kit, meals, etc., will be borne by the host organization. The host organization shall provide all the facilities required for PPT presentations like projectors, computer/laptop etc.

Covenants of RGNIIPM for joint programme:-

- The date of programme will be decided by RGNIIPM. One or Two speakers will be from RGNIIPM / IPO/ Guest speaker.
- RGNIIPM will bear cost of local transport for speakers for paid program within Nagpur.
- The course content of programme will be prepared by RGNIIPM.
- RGNIIPM & the host organization will provide joint certificate to the participants for half /one day workshop which will be printed by RGNIIPM on standard format as decided by RGNIIPM.
- RGNIIPM reserves rights to accept or reject the request of organizations without any reasons.

How to give request for conducting above Programme/workshops:-

Request from the organization's Director/Principal/Head on letterhead with probable 2 or 3 dates shall send by either **scan copy via email to rgniipm.ipa@nic.in, pborkar.ipa@nic.in** and/or by post to Head, RGNIIPM, Hislop College Road, Civil lines, Nagpur, Maharashtra – 440001

Contact Persons (During working hours): -

Mr Patil (9922453057) Mr Bharat (0712-2541943) Mrs Maulikar(0712 - 2540920) 0712-2540916 / 9224425777

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